NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.96 (ND) 2010 RT No.45/2016

Rakesh Kumar Gupta & Anr.

....Petitioners.

Versus.

M/s G.I. Estates Pvt. Ltd. & Ors.

....Respondents.

Present:

Mr.Mahendra Pal, Advocate with Mr.Harminder Singh,

Advocate for petitioners No.1(i) to 1(iv).

Mr. Ajay Sharma, Advocate for respondent No.5.

Since the part heard matter is going on and will take a long time, the instant matter is adjourned to 1.5.2017 for arguments and thereafter it will be taken up on day-to-day basis.

Jol /_____ (Justice R.P.Nagrath) Member (Judicial)

> (Deepa Krishan) Member (Technical).

March 30, 2017.